

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following posting & transfers are hereby made with immediate effect :

Sl. No.	Name of the Official	From	To
1	Sh. Akash Yadav S/o Sh. Jai Bhagwan EC: 62799445	JJA in General Branch, Rouse Avenue District Court, New Delhi	Ahlmad in the Court of Ms. Geetanji Goel, Spl. Judge (PC Act) CBI-24, RADC, New Delhi
2	Ms. Shobha D/o Sh. Chandan Singh EC: 69850441	Ahlmad/JJA in the Court of Ms. Geetanji Goel, Spl. Judge (PC Act) CBI-24, RADC, New Delhi	JJA in General Branch, Rouse Avenue District Court, New Delhi
3	Sh. Mervyn Robin Richard Ekka S/o Sh. Polycarp Ekka EC: 19105965	JJA in Record Room, Rouse Avenue District Court, New Delhi	Ahlmad in the Court of Sh. Vikas Dhull, Spl. Judge (PC Act) CBI-23, RADC, New Delhi
4	Ms. Jyoti Sehgal W/o Sh. Rajesh Rajput EC: 12075	Ahlmad in the Court of Sh. Vikas Dhull, Spl. Judge (PC Act) CBI-23, RADC, New Delhi	JJA in Record Room, Rouse Avenue District Court, New Delhi
5	Ms. Soniya S/o Sh. Ashok Kumar EC: 51399885	JJA in Record Room, Rouse Avenue District Court, New Delhi	Ahlmad/JJA in the Court of Sh. Harvinder Singh, ACMM-03, RADC, New Delhi
6	Sh. Ajay Kumar S/o Sh. RamLal EC: 64435555	Ahlmad/JJA in the Court of Sh. Harvinder Singh, ACMM-03, RADC, New Delhi	JJA in Record Room, Rouse Avenue District Court, New Delhi.
7	Sh. Amit Kumar Dahiya S/o Sh. Hazari Singh EC: 14013	JJA in R&I Branch, Rouse Avenue District Court, New Delhi	Ahlmad in the Court of Sh. Dharendra Rana, ACMM-04, RADC, New Delhi
8	Ms. Gayatri EC: 12745	Ahlmad in the Court of Sh. Dharendra Rana, ACMM-04, RADC, New Delhi.	JJA in R&I Branch, Rouse Avenue District Court, New Delhi.
9	Ms. Saroj W/o Sh. Radhey Shyam EC: 33846871	Dak Peon in R&I Branch, Rouse Avenue District Court, New Delhi.	Dak Peon in the Care Taking Branch, Rouse Avenue Court, Delhi in addition to the work of R&I Branch. (Official shall sit in the Care-Taking Branch and collect the Dak at 10.30 AM, 12.30PM and 3.30PM)

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

(SUJATA KOHLI)

Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi

E-18018-18058
No. /DJ/P&T/Admn/Lockdown/RADC/2020

Dated, Delhi the 16/10/20

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. The Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
4. The Administrative Officer (J), Admn. II & III, Central District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Branch Incharge/Reader to the Concerned Branch..
6. The Concerned Officials.
7. The PS to the undersigned.
8. Dealing Official Leave Seat, RADC, Delhi
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official T&P –II&III, Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi

Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi